has been paid.

(d) and (e) yes_ Sir. An amendment Of existing Cancellation Rules to make it less stringent is under examination by Indian Arlines.

Force landing of Indian Airbus at Tirapati 5874. SHRI V. GOPALSAMY: Will the Minister of CIVIL AVIATTON AND TOURISM be pleased to state:

(a) how much amount has been spent on guarding the Indian Airlines A-300 since its forced landing at Tirupati on the 15.11.93;

(b) bow much more the Indian Airlines plan to spend on this account;

(c) whether any compensation has been paid to anyone in this regard;

(d) by when the Airlines will remove the aircraft; and

(e) what had been the total loss to Indian Airlines so far in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a)_ and (b) An amount of Rs. 3.67 lakhs has been spent on guarding the aircraft, till March, 94, since its forced landing at Tirupati. A monthly expenditure of approximately Rs. 0.70 lakhs shall continue to be spent on guarding the aircraft. This amount will be fully reimbursed by the insurer to Inlian Airlines. (c) Yes, Sir. Up to March, 1994, compensation amounting to Rs. 3.62 lakhs

(d) The aircraft is the property of the Insurer and the decision for removal of the same from the accident site rests with the Insurers.

(e) Since the insurance claim for this aircraft has been settled by the Insurers for the full insured value, Indian Airlines has not incurred any loss.

Revenue of Indian Airline and Air India

5875. SHRI K. RAHMAN KHAN: Will the Minister of CIVIL AVIA TION AND TOURISM be pleased to state:

(a) the total revenue of Indian Airlines and Air India during 1992-1993-94:

(b) the percentage of Air India and Indian Airlines revenue from IIndialGulf opera^jafrisj and .

(c) the steps taken by Air India to improve the revenue from this sector by improving the passenger amenities?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) Total revenue of Air India and Indian Airlines and the percentage of revenue from Gulf operations is given below:-

			Total Reve (Rs.	nue in crores)	Percentage of Revenue from India-Gulf Operation	
· <u>···</u> ····		 	1992-93	1993-94	1992-93	1993-94
Air India .	•	•	2583.19	2747.63 (estimated)	33 %	33 %
Indian Airlines			t 578.8 3	1748.05	4%	6%

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(c) Air India has taken following steps to encourage more passengers to travel on the India-Gulf sector: ■

- First and Executive Class pas (i) sengers travelling on Air India connecting and interior to points in India or beyond India provided with are 24 hours accommodation free facility at Centaur Hotel, Delhi and Bombay;
- (ii) Full fare first and Executive Class passengers originating from the Gulf area are entitled to 24 hours hotel accomm-odation free of cost at ITDC hot els;
- (iii) Operation of direct venture services to Dubai Muscat and Abu Dhabi, from Calicut using Indian Airlines aircraft;

(iv) Operation of flights, with In dian Airlines aircraft on hub and spoke pattern to provide convenient connection to pas sengers from Ahmedabad, Hydererabad and Amritsar;

Removing the restoictions on private Airlines

5876. SHRI KRISHNA KUMAR BIRLA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) whether Government propose to remove all resitrictions imposed on private airlines operating in the coun_

(b) if so, by when a decision ii this regard is likely to be taken;

(c) whether such a step will have any impact on the working of Air India and Indian Airlines; and

(d) if so, the details thereof?

THE MINISTER. OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) No. Sir. l'ri'fute Airlines operating Scto Questions

heduled Services are required to operate in accordance with the requirements promulgated on 1.3.1994.

(c) and (d) The scheduled apera-iors, namely Indian Airlines and Vayudoot will now share the routes with other such operators to meet the requirements of different, regions of the country.

Use of staff in ITDC

5877. SHRI GAYA SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what are the details of the chauffeur driven cars termed as staff rars' but actually in use by ITDC Executive etc., during 1990-91, 1991-92 to March, 1994;

(b) the names and designations of the above mentioned persong who used/have been in use of the so-called staff-cars during the period mentioned in part (a) above an amount spent on the repairs, maintenance,^petrol etc., on the running of the above ve-hicles and amount paid as OTIExgi-a-tia to the driver^ during the said period; and

(c) the details of the persons other than the .Managers, GMS, VPslS.r, VPs cte. who have used above mentioned wehicles in each DivisionlUnit etc, where the vehicle is shown as attached during the above mentioned period?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM. (SHRI GHULAM NABI AZAD); (a) to (c) *The* staff Cars are allocated to the vari-ous Divisions of the ITDC and are under the administrative control of the Head of Division!Department,

Necessary information about number of staff cars allotted to various divisions of the ITDC Headquarters maintenance cost, over time/ex-gratia, etc.. paid is given in the statement.